

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH (COURT - II)**

**Item No. 317**  
**(IB)-1095(ND)2019**  
**IA/3598/2020 New IA/4552/2020**

**IN THE MATTER OF:**

**Ritu Tandon** ... **Applicant/Petitioner**

**Versus**

**M/s. Rain Automotive India Pvt. Ltd.** ... **Respondent**

**Under Section: 9 of IBC, 2016**

**Order delivered on 02.11.2020**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA,**  
**HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENTS:**

Mr. Nakul Mohta and Mr Bharat Monga- Advs, for Respondent/OC in IA-3598/2020 CP-1095/2019

Mr. Abhishek Anand, Mr. Kunal Godhwani and Mr. Sarthak Gupta-Advocates for Application (Liquidator) along with Ms. Maya Gupta (Liquidator)

**ORDER**

**IA 4552/2020:** It is the third progress report submitted by the Liquidator. The same is placed on the record.

**The IA stands closed.**

**IA 3598/2020:** Learned Counsel appearing for the petitioner as well as the respondents submit that the pleadings are complete.

List the matter for final hearing on 02.12.2020.



**(L.N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**